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12.28 hrs.

STATEMENT RE: UNLAWFUL ACTIVITIES (PREVENTION) AMENDMENT ORDINANCE

Title: Statement regarding Unlawful Activities (Prevention) Amendment Ordinance, 2004 (No. 2 of 2004).- Laid.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): On behalf of Shri Shivraj V. Patil I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Unlawful Activities (Prevention) Amendment Ordinance, 2004 (No.2 of 2004).

_____ (Placed in Library. See No.L.T.741A/04)

***Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 2.12.2004.**